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Title: Need to open offices of Assistant Labour Commissioner and EPFO at Villupuram in Tamil Nadu or Puducherry.

SHRI M. ANANDAN (VILUPPURAM): In my constituency the following Central Government establishments are located:

- (i) Railway Offices;
- (ii) Granite Mines and Stones Quarries;
- (iii) FCI Depots
- (iv) Banks and Insurance establishments;
- (v) National Highways Authority of India.

In the adjacent district of Cuddalore major Public Sector Undertaking of Neyveli Lignite Corporation of India Ltd., employing around 25,000 workforce. There are other major companies like M/s Nagarjuna Oil Refinery that are also coming up in Cuddalore. Cuddalore is one of the important ports and thousands of labourers are employed in the region.

Besides, Puducherry the Union territory is adjacent to my Constituency, where lot of PSUs like ONGC, GAIL, Banks, Insurance, Telecom Industries, FCI and CWC Depots are located.

For redressal of grievances, workers/Trade Unions employees in the above industries have to go to Chennai Regional Labour Commissioner's Office after travelling 100 to 150 KMs distance. Therefore, I request you to please relocate one of Assistant Labour Commissioner's Office at Villupuram or Puducherry and one PF Commissioner Office at Villupuram or Neyveli urgently to address the needs of labourers working in the region.